

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-5
New IA-5447/2020
In
IB-564(ND)/2019

IN THE MATTER OF:

M/s. India Factoring and Finance Solutions Pvt. Ltd.
Vs.
M/s. Globalite Industries Pvt. Ltd.

...**FINANCIAL CREDITOR**

...**CORPORATE DEBTOR**

SECTION

U/s 7 IBC code 2016

Order delivered on 07.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :
For the Respondent/CD :
For the Intervener : Mr. Prateek Khushaal, RP

ORDER

IA-5447/2020

Counsel for the Resolution Professional is present. The Registry is directed to issue notice to the Respondents. The Counsel for the Resolution Professional is permitted to send private notice to all the Respondents by different modes and file proof of service on or before next date of hearing.

List the matter on 11.03.2021.

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(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

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